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C.C.P.No.69/2010
IN
O.A.No.210/2010

Dated:--08.03.2011.

Hon'ble Mr. Justice Alok Kumar Singh, Member (J)
Hon'ble Mr. S.P. Singh, Member (A)

Sri Dharmandra Awasthi, learned counsel for applicant says that this CCP has become infructuous.

In view of the above, it is dismissed.


Member (A)


Member (J)

Amit/-

~~OR
copy of answer
dated 08-3-2011
by 10-3-2011~~